

**Shri S. M. Banerjee:** May I know whether there was no gate at the level-crossing, and if there was, whether it was open, for, otherwise, how could a truck collide with the goods train?

**Shri S. V. Ramaswamy:** It was an unmanned gate

**Shri S. M. Banerjee:** May I know whether any inquiry has been instituted in this case?

**Shri S. V. Ramaswamy:** It has been instituted

**Shri Hem Barua:** If gate is an unmanned gate, what is the purpose in having it? Is it electrically operated?

**Shri S. V. Ramaswamy:** It is an unmanned level-crossing; because there is no heavy traffic, it is unmanned

**Shri V. P. Nayar:** How does the gate open and close?

**Shri S. V. Ramaswamy:** It is an unmanned level-crossing

**Shri V. P. Nayar:** We could understand if no gate were there. But if there is a gate, and it is unmanned, how do you expect the truck driver to go and open it and then pass?

**Shri S. V. Ramaswamy:** It is a 'C' class level-crossing, it is unmanned; there is no man there

**Mr. Speaker:** The hon. Minister must say whether there is a door for it or not

**Shri S. V. Ramaswamy:** There is no gate, and there is no man there

**Mr. Speaker:** He says that it is an open level-crossing for which there is no gate and no door. That is all that is asked for

**Shri V. P. Nayar:** We heard only the word 'unmanned'

**Raza and Buland Sugar Factories  
Rampur**

\*1318 **Shri S. A. Mehdi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken by the Central Government regarding the opening of the Raza and Buland Sugar Factories, Rampur;

(b) if so, the nature of the same; and

(c) the amount of loss to cane growers during the period of lock-out?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) and (b) It is understood that the Raza and Buland factories resumed crushing on 4th and 10th March, 1959 respectively

(c) None, Sir. The cane was diverted to neighbouring sugar mills at the controlled price

**Shri S. A. Mehdi:** May I know whether any relief has been given to the cane-growers of that area for the loss sustained during this strike?

**Shri A. M. Thomas:** According to our information, the cane was diverted to the neighbouring factories, and the cane-growers were paid at the controlled price. However, these factories had to incur some loss and the loss has been estimated at about Rs 10 lakhs

**Shri Ranga:** May I know whether Government have satisfied themselves that all the cane that is grown in that area has been actually diverted to the other sugar mills?

**Shri A. M. Thomas:** That is our information from the U.P. Government

**The Minister of Food and Agriculture (Shri A. P. Jain):** In fact, I may add that this year there is a great shortage of cane in the western districts and there is no question of any cane remaining over uncrushed

**Shri S. M. Banerjee:** May I know the causes of the strike and the lock-out in the two mills?

**Shri A. P. Jain:** Labour trouble

**Shri S. M. Banerjee:** May I know on what terms the lock-out has been lifted, and what settlement has been reached?

**Shri A. M. Thomas:** There are no terms. The lock-out was declared because there was an illegal strike, so that the lock-out was legal. Later on, these strikes were withdrawn by the labour union on 7th March, 1959, and then, later on, the factories opened.

श्री ब्रज राज सिंह क्या मिनिस्टर से यह बतलान की कृपा करग कि जिस दूसरी मिल में यह गगर्बेन गया वह हम मिल में कितनी दूर थी और दूर हान के कारण क्या किसानों को उस के निय बुद्ध अधिक किराया दिया गया ?

अध्यक्ष महोदय यह चलग है ।

This does not arise out of the main question.

**Shri A. M. Thomas:** I have no information with regard to the distance to the neighbouring factories.

**Shri Braj Raj Singh:** How was it possible that the cane could be diverted to the other mills?

**Shri A. M. Thomas:** By normal transport.

**Shri S. M. Banerjee:** The hon. Minister has stated that the factory was opened and the workers joined. I want to know whether the sugar factory authorities have accepted all the workers, or they have discharged some and taken disciplinary action against them.

**Shri A. M. Thomas:** We have no information with regard to that. According to us, a wage board for the sugar industry has been appointed by the Central Government, and that has submitted the report on 9th December, 1958, and it has recommended the grant of an interim relief at

the rate of 5 per cent subject to a minimum of Rs 3 for all workmen whose emoluments were up to Rs 100 pm.

**Shri S. M. Banerjee:** May I know whether all the workers have been taken back in their jobs?

**Shri A. P. Jain:** We have no information on that matter.

#### Delhi-Agra Road

\*1316. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that Union Government have asked the Punjab and Uttar Pradesh Government to start joint operations to keep the Delhi Agra Road in a perfect motorable condition for Taj-bound tourists,

(b) if so whether both the Governments have agreed to do so, and

(c) if not the reasons for their refusal?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) The Delhi Agra Road is a National Highway the maintenance of which though carried out through the State Governments of the Punjab and Uttar Pradesh is a direct responsibility of the Centre. The road surface got damaged during the last monsoon and the State Governments were directed to carry out restoration works in their respective jurisdictions. Necessary funds have also been placed at their disposal. The road surface has already been brought to a fairly good motorable condition and further work is in progress.

(c) Does not arise.

**Shri Ram Krishan Gupta:** May I know whether the portion of this road which was damaged due to the floods has been repaired fully?

**Shri Raj Bahadur:** I have said that about 25 miles of this road were damaged, and the road surface has